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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

Appeal.No.652/KB/2017

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company	Kamakshya Prasad Pradhan -Vs-ROC, Orissa		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Rakha Baban Bishwal
(Adv.) } Petitioner

2) Anil Chandhuri
(Adv.) } Anil Chandhuri
27/9/18.

- order attached -

Appeal No.652/KB/2017 Kamakshya Prasad Pradhan-vs- RoC, Orissa (115)

ORDER

Ld. Counsel for the petitioner appears. RoC report is already on record.

Matter stands adjourned for further consideration on 08.10.2018.

Sl

(M.B.Gosavi)
Member(J)